



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Completion of Recovery Proceedings under certificate No. 3780 of 2021 dated June 04, 2021 issued against Shri Mukesh Kumar Goyal [Defaulter] PAN: AIIPG8861B in the matter of GDR Issues of IKF Technologies Limited.

Recovery Certificate No. 3780 of 2021 dated June 04, 2021 was drawn against **Shri Mukesh Kumar Goyal [Defaulter] PAN: AIIPG8861B** in the matter of GDR Issues of IKF Technologies Limited for a sum of Rs.1,11,35,247/- (Rupees One Crore Eleven Lakh Thirty-Five Thousand Two Hundred Forty-Seven Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/KS/VC/2020-21/7991-94 dated June 24, 2020 in the matter of GDR Issues of IKF Technologies Limited.

In view of the payment of the amount of **Rs. 1,69,01,000/- (Rupees One Crore Sixty-Nine Lakh One Thousand Only)** due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with and Rule 12 of the Second Schedule to the Income-tax Act, 1961.

September 17, 2026
New Delhi



- Signed

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार / Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi